COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 52 OF 2016

Dated: 11th August, 2017

In the matter of:

EID Parry (India) Ltd. ... Appellant(s)

Vs.

Hubli Electricity Supply Co. Ltd. & Ors. ... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on <u>09.11.2017</u>.

PS/Court Master

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